

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015
APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015
APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017
APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017
APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

Dated: 7th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015

Adani Electricity Mumbai Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Kunal Kaul
Mr. Samikrith Rao for R-2/Tata Power

APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015

Adani Electricity Mumbai Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Kunal Kaul
Mr. Samikrith Rao for R-2/Tata Power

Mr. Harinder Toor
Mr. Dhruv Nayar for R-3

Mr. S.N. Bhinge Rep.

APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017

Adani Electricity Mumbai Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Kunal Kaul
Mr. Samikrith Rao for R-2/Tata Power

Mr. Harinder Toor
Mr. Dhruv Nayar for R-3

Mr. S.N. Bhinge Rep.

APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017

The Tata Power Company Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kunal Kaul
Mr. Samikrith Rao

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Harinder Toor
Mr. Dhruv Nayar for R-2

Mr. S.N. Bhinge Rep.

Mr. Sanjay Sen, Sr.Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava for R-3

APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

MIDC Marol Industries Association **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Kiran Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Kunal Kaul
Mr. Samikrith Rao for Tata Power

Mr. Sanjay Sen, Sr.Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava for R-2

Mr. Harinder Toor
Mr. Dhruv Nayar for R-4

Mr. S.N. Bhinge Rep.

ORDER

List the matter for further hearing on **19.08.2019.**

(S.D. Dubey)
Technical Member

vt/pk

(Justice Manjula Chellur)
Chairperson